

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 205
(CA)-(CAA)-53/ND/2022

IN THE MATTER OF:

Axin Overseas Ltd. With Mega Enterprise ... Applicant/Petitioner
Pvt. Ltd.

Under Section: 230-232

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Iswar Mohapatra

For the RD : Adv. Niharika Tanwar

ORDER

Due to paucity of time, the matter is re-notified to 22.09.2023.

Sd/-
(COURT OFFICER)